

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.170 of 2013

Dated : 5th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)

Versus

State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B.S. Patil, Sr. Adv. with
Mr. B. S. Prasad

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.1 & R.2
Mr. Raghavendra Srivatsa

ORDER

Rejoinder is being filed today after serving copy on the other side.

Post the matter for hearing on **08.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/us